

Corrigendum to Minutes of Meeting No. 12/80 held on dated 09.10.2019

Case No.:9/10/80-ALC2/2019 License No. 00410165954 Dated 14.08.2019 to be read as under:

Case No.:9/10/80-ALC2/2019	Party Name: PRECISION MACHINE AND AUTO COMPONENTS(P)LTD	Meet No/Date:12/80-ALC2/2019 09.10.2019	Status:
HQ File :01/80/050/00147/AM20/	RLA File :04/24/040/00084/AM20/	Lic.No/Date:0410165954 14.08.2019	Approved

Decision: The Committee considered the case as per the agenda and decided to **ratify** the norms as per written comments of **Consultant (Tech-3)** as under:

Sl. No.	ITCHS Code	Export item	Sl. No.	ITCHS Code	Import Item	Recommended Norms
1	84819090	DYNAMIC SEAT ASSEMBLY, 60" GV825, 56 BOLT, GEN II WITH BELLOW DESIGN (Weight = 583 Kg/each)	1	73269099	SEAT RETAINER, ROUGH FORGING, 60" GV825, 56 BOLT, GEN II WITH BELLOW DESIGN - GRADE - SA 182 Gr F5 - 454.30 KGS	Duty exemption be allowed on 6534.34 kgs.
			2	73269099	DYNAMIC SEAT, ROUGH FORGING, 60" GV825, 56 BOLT, GEN II WITH BELLOW DESIGN - GRADE - SA 182 Gr F5 - 400.00 KGS	Duty exemption be allowed on 5819.2 kgs.
			3	73269099	BELLOW SHIELD, ROUGH FORGING, 60" GV825, 56 BOLT, GEN II WITH BELLOW DESIGN - GRADE - SA 182 Gr F9 - 325.72 KGS	Duty exemption be allowed on 4413.44 kgs.
2	84819090	STATIC SEAT, MACHINED, 60" GV810, 815, 820 (Weight = 391.50Kg/each)	4	73269099	STATIC SEAT, ROUGH MACHINE, ROUGH FORGED, 60" GV810, 815, 820 - GRADE - SA 182 Gr F5 - 484.98 KGS	Duty exemption be allowed on 7460.54 kgs

Note:

1. The weight of export product at Sl. No. 1 should be **583 Kg/each**.
2. The weight of export product at **Sl. No. 2** should be 391.50Kg/each.
3. The words "Rough before forging" may be added in the description of the import items.

RA concerned may take further necessary action as per the decision of NC.

KV Tinu
1/1/2020